

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/~~TCP~~/~~CSP~~/CSA/~~TCSP~~/TCSA/NO. 135/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

NAME OF THE PARTIES: M/s. K. Giridharilal Diamonds (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-332 OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah	Advocate	<u>Ahmed</u>
	Ahmed Churawala		

COMMON ORDER

CSA 135/230-232/NCLT/MB//MAH/2017

CSA 388/230-232/NCLT/MB//MAH/2017

At request of the Petitioner Counsel M/s. V.C. Shah & Co., Chartered Accountants are hereby appointed to assist OL, Mumbai with a remuneration of Rs. 1,10,000/-.

Company Applications are allowed vide, separate order.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
M. K. SHRAWAT
Member (Judicial)